

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :06-03-2025

Date : 06.03.2025

No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealin Section
7/2025	06.03.2025	BLAPL-4588/2024	PUSPAMITRA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-03	BAIL-1
8/2025	06.03.2025	BLAPL-11793/2024	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	
9/2025	06.03.2025	BLAPL-1477/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	
10/2025	06.03.2025	BLAPL-884/2025	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	BAIL-2
11/2025	06.03.2025	BLAPL-1479/2025	P SETHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	BAIL-1
12/2025	06.03.2025	BLAPL-1483/2025	L ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	
13/2025	06.03.2025	BLAPL-1494/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	
14/2025	06.03.2025	BLAPL-1156/2025	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	
15/2025	06.03.2025	BLAPL-991/2025	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	
16/2025	06.03.2025	BLAPL-273/2025	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	

7/2025	06.03.2025	BLAPL-909/2025	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	BAIL-1
8/2025	06.03.2025	BLAPL-1177/2025	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	
9/2025	06.03.2025	BLAPL-939/2025	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	BAIL-2
1/2025	06.03.2025	BLAPL-1487/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	
2/2025	06.03.2025	BLAPL-1424/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	BAIL-2
3/2025	06.03.2025	BLAPL-825/2025	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	BAIL-2
8/2025	06.03.2025	BLAPL-1482/2025	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	BAIL-1
9/2025	06.03.2025	BLAPL-1485/2025	BK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	
8/2025	06.03.2025	WP (C) - 12419/2024	M.R. RAUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05	WRIT BRANCH (DIVISION BENCH-2
5/2025	06.03.2025	WP (C) - 6439/2025	MADAN DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	WRIT BRANCH-
7/2025	06.03.2025	BLAPL-4662/2024	SUKUMAR GOURAB	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	
8/2025	06.03.2025	BLAPL-1714/2024	DIBAKAR SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	
2/2025	06.03.2025	BLAPL-4381/2024	SURESH KU SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	
3/2025	06.03.2025	BLAPL-4383/2024	SURESH KU SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2025-03-	BAIL-2

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4/2025	06.03.2025	BLAPL-4272/2024	M NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	
5/2025	06.03.2025	WP (C) - 5254/2025	P C DAS 2	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	WRIT BRANCH-
6/2025	06.03.2025	WP (C) - 5611/2025	M R BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-03-03	WRIT BRANCH-
8/2025	06.03.2025	WP (C) - 5655/2025	M R BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-03-03	WRIT BRANCH-
1/2025	06.03.2025	WP (C) - 5397/2025	RADHA MOHAN NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-03-03	WRIT BRANCH-
2/2025	06.03.2025	BLAPL-1369/2025	B. N. SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-02-25	
5/2025	06.03.2025	CRLMC-754/2025	BRAHMANANDA SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-04-07	
7/2025	06.03.2025	WP (C) - 5737/2025	DILLIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-03	WRIT BRANCH-
0/2025	06.03.2025	WP (C) - 5730/2025	DILLIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-03	WRIT BRANCH-
1/2025	06.03.2025	WP (C) - 5718/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 15	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISI BENCH-1
5/2025	06.03.2025	WP (C) - 5330/2025	JADUNATH PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-03-04	WRIT BRANCH-
8/2025	06.03.2025	BLAPL-1499/2025	T R DAS	C.O.	COURT NO. 12	Order Dtd. 2025-03-04	
9/2025	06.03.2025	WP (C) - 7487/2022	M NAYAK	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	WRIT BRANCH-
0/2025	06.03.2025	ABLAPL-2077/2022	T K DAS	C.O.	COURT NO. 5	Order Dtd.	BAIL-1

						2025-03-24	
1/2025	06.03.2025	CRLA-407/2018	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL
4/2025	06.03.2025	WP (C) - 31486/2024	S K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	
6/2025	06.03.2025	WP (C) - 33328/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	WRIT BRANCH (DIVISION) BENCH-2
8/2025	06.03.2025	WP (C) - 33306/2024	K K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	WRIT BRANCH-
0/2025	06.03.2025	WP (C) - 1137/2025	K K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	WRIT BRANCH-
1/2025	06.03.2025	WP (C) - 27187/2024	A K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-03-19	
2/2025	06.03.2025	WP (C) - 1281/2025	K K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-03-04	WRIT BRANCH-
4/2025	06.03.2025	WP (C) - 30362/2024	SANDIPANI NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-03-03	WRIT BRANCH-
5/2025	06.03.2025	WP (C) - 6070/2025	A K PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-03-03	
8/2025	06.03.2025	WP (C) - 5731/2025	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 20	Order Dtd. 2025-03-03	WRIT BRANCH-
0/2025	06.03.2025	WP (C) - 4141/2025	LAGNAJIT PATTNAIK	C.O.	COURT NO. 20	Order Dtd. 2025-03-03	WRIT BRANCH-
3/2025	06.03.2025	WP (C) - 1325/2025	K K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-03-04	WRIT BRANCH-
4/2025	06.03.2025	WP (C) - 5740/2025	B R SETH	C.O.	COURT NO. 20	Order Dtd. 2025-03-03	WRIT BRANCH-
5/2025	06.03.2025	WP (C) -	K K JENA	C.O.	COURT	Order	WRIT

		1380/2025			NO. 20	Dtd. 2025-03-04	BRANCH-
6/2025	06.03.2025	WP (C) - 1388/2025	K K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-03-04	WRIT BRANCH-
8/2025	06.03.2025	WP (C) - 1408/2025	K K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-03-04	
9/2025	06.03.2025	WP (C) - 1410/2025	K K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-03-04	
0/2025	06.03.2025	WP (C) - 1418/2025	K K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-03-04	
1/2025	06.03.2025	WP (C) - 1512/2025	K K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-03-04	WRIT BRANCH-
3/2025	06.03.2025	WP (C) - 1539/2025	K K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-03-04	WRIT BRANCH-
4/2025	06.03.2025	WP (C) - 1810/2025	K K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-03-04	WRIT BRANCH-
5/2025	06.03.2025	WP (C) - 5742/2025	S K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	
6/2025	06.03.2025	WP (C) - 3030/2025	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	WRIT BRANCH-
8/2025	06.03.2025	WP (C) - 4881/2025	ANUP KUMAR MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	WRIT BRANCH-
0/2025	06.03.2025	WP (C) - 5237/2025	SUBRAT KUMAR NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	
3/2025	06.03.2025	WP (C) - 32338/2024	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	WRIT BRANCH-
6/2025	06.03.2025	WP (C) - 31352/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISI BENCH-3

8/2025	06.03.2025	CRLMC-754/2025	B SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-04-07	
1/2025	06.03.2025	WP (C) - 4952/2025	M K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-03	WRIT BRANCH- (DIVISI BENCH-2
3/2025	06.03.2025	WP (C) - 5724/2025	M R ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-03	WRIT BRANCH-
5/2025	06.03.2025	WP (C) - 6101/2025	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISI BENCH-2
6/2025	06.03.2025	WP (C) - 33002/2024	B K SINGH	C.O.	COURT NO. 9	Order Dtd. 2025-03-21	WRIT BRANCH-
7/2025	06.03.2025	WP (C) - 24591/2024	S K SAHOO	C.O.	COURT NO. 9	Order Dtd. 2025-03-03	
8/2025	06.03.2025	CRLREV-719/2024	S K SAHOO	C.O.	COURT NO. 9	Order Dtd. 2025-02-19	
0/2025	06.03.2025	CMAPL-466/2024	J SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-03	
2/2025	06.03.2025	CRLREV-34/2025	D P DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-03	CRIMINA REVISIO
3/2025	06.03.2025	CRLA-1302/2024	J PRADHAN	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	
5/2025	06.03.2025	CRLREV-91/2025	B.K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-03-20	
0/2025	06.03.2025	CRLREV-340/2021	K C PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-03-04	CRIMINA REVISIO
1/2025	06.03.2025	WP (C) - 5408/2025	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03-03	
2/2025	06.03.2025	WP (C) - 4283/2024	M ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2025-03-	WRIT BRANCH-

						04	
3/2025	06.03.2025	WP (C) - 5413/2025	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03- 03	WRIT BRANCH-
4/2025	06.03.2025	WP (C) - 4283/2024	P BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-03- 04	WRIT BRANCH-
6/2025	06.03.2025	WP (C) - 4283/2024	P BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-03- 04	WRIT BRANCH-
7/2025	06.03.2025	WP (C) - 6240/2025	SARAJ KUMAR PARIDA	C.O.	COURT NO. 6	Order Dtd. 2025-03- 04	WRIT BRANCH-
8/2025	06.03.2025	CRLREV- 84/2024	R R NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-03- 04	
9/2025	06.03.2025	WP (C) - 1282/2025	S B UDGATA	C.O.	COURT NO. 3	Order Dtd. 2025-04- 03	WRIT BRANCH-
0/2025	06.03.2025	WP (C) - 33014/2024	GOPAL KRISHNA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-03- 10	
2/2025	06.03.2025	WP (C) - 6175/2025	GANESH CHANDRA JENA	C.O.	COURT NO. 6	Order Dtd. 2025-03- 04	WRIT BRANCH (DIVISI BENCH-2
3/2025	06.03.2025	CRLA- 398/2024	J. P. KAR	C.O.	COURT NO. 6	Order Dtd. 2025-03- 04	CRIMINA APPEAL
4/2025	06.03.2025	WP (C) - 4933/2025	K C SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-04- 23	
5/2025	06.03.2025	WP (C) - 29429/2024	S K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-02- 13	
6/2025	06.03.2025	CRLA- 399/2024	J. P. KAR	C.O.	COURT NO. 6	Order Dtd. 2025-03- 04	CRIMINA APPEAL
7/2025	06.03.2025	WP (C) - 29779/2024	SANTOSH KUMAR NANDA	C.O.	COURT NO. 6	Order Dtd. 2025-01- 02	WRIT BRANCH-
8/2025	06.03.2025	RPFAM- 88/2024	A. K. SARANGI	C.O.	COURT NO. 6	Order Dtd.	FIRST APPEAL

						2025-03-04	
9/2025	06.03.2025	WP (C) - 27072/2024	A K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-20	
0/2025	06.03.2025	WP (C) - 10888/2023	G. D. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-02-24	WRIT BRANCH-
1/2025	06.03.2025	WP (C) - 39350/2023	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-03-04	WRIT BRANCH-
2/2025	06.03.2025	CRLMC-4277/2024	M R ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-04	
3/2025	06.03.2025	WP (C) - 39350/2023	S. C. DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-04	WRIT BRANCH-
4/2025	06.03.2025	CRLMC-4736/2024	J PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-03-25	
5/2025	06.03.2025	WP (C) - 26020/2022	N. RAO	C.O.	COURT NO. 12	Order Dtd. 2025-02-24	WRIT BRANCH-
7/2025	06.03.2025	RPFAM-351/2024	R K DEHURY	C.O.	COURT NO. 3	Order Dtd. 2025-04-07	
8/2025	06.03.2025	WP (C) - 26020/2022	R. K. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025-02-24	WRIT BRANCH-
9/2025	06.03.2025	RPFAM-304/2024	J DEHURY	C.O.	COURT NO. 3	Order Dtd. 2025-03-04	
0/2025	06.03.2025	WP (C) - 13562/2022	M. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-03-04	WRIT BRANCH-
1/2025	06.03.2025	CRLA-1309/2024	P K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-15	
2/2025	06.03.2025	WP (C) - 13562/2022	J. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	WRIT BRANCH-
3/2025	06.03.2025	WP (C) -	A. K. SWAIN	C.O.	COURT	Order	WRIT

		13562/2022			NO. 2 OLD	Dtd. 2025-03-04	BRANCH-
4/2025	06.03.2025	CRLA-803/2024	H K PATRA	C.O.	COURT NO. 3	Order Dtd. 2025-05-16	
5/2025	06.03.2025	CRLA-1068/2024	M/S ASHOK KUMAR BEHERA, S.K. SETHY, A. TRIPATHY, KALI PRASAD MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-16	
6/2025	06.03.2025	RPFAM-389/2023	D. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05	FIRST APPEAL
7/2025	06.03.2025	CRLA-1281/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD		
8/2025	06.03.2025	CRLA-1128/2024	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25	
9/2025	06.03.2025	CRLA-158/2024	S. K. LENKA	C.O.	COURT NO. 5	Order Dtd. 2025-04-09	CRIMINA APPEAL
10/2025	06.03.2025	CRLA-662/2024	D. P. DASH	C.O.	COURT NO. 3	Order Dtd. 2025-05-15	CRIMINA APPEAL
11/2025	06.03.2025	WP (C) - 4633/2025	A. DAS	C.O.	COURT NO. 3	Order Dtd. 2025-03-03	WRIT BRANCH-
12/2025	06.03.2025	ABLAPL-1809/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-23	BAIL-2
13/2025	06.03.2025	ABLAPL-2054/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-2
14/2025	06.03.2025	ABLAPL-982/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03-03	
15/2025	06.03.2025	ABLAPL-2063/2025	KARMA DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-1
16/2025	06.03.2025	ABLAPL-1213/2025	M C MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	
17/2025	06.03.2025	ABLAPL-	MD MOKIM	C.O.	COURT	Order	BAIL-2

		1674/2025			NO. 17	Dtd. 2025-03- 04	
9/2025	06.03.2025	ABLAPL- 2056/2025	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 17	Order Dtd. 2025-03- 04	
0/2025	06.03.2025	ABLAPL- 2076/2025	ASHOK KUMAR ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-03- 04	
2/2025	06.03.2025	ABLAPL- 13425/2024	B R SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 16	
3/2025	06.03.2025	BLAPL- 12901/2024	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02- 05	
4/2025	06.03.2025	ABLAPL- 2090/2025	L D SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03- 24	
5/2025	06.03.2025	ABLAPL- 2081/2025	M R ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 18	
6/2025	06.03.2025	ABLAPL- 2059/2025	V SEN	C.O.	COURT NO. 17	Order Dtd. 2025-03- 04	
7/2025	06.03.2025	ABLAPL- 1009/2025	SAROJ KUMAR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 04	
9/2025	06.03.2025	ABLAPL- 2017/2025	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 04	
0/2025	06.03.2025	ABLAPL- 1995/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-03- 04	
1/2025	06.03.2025	ABLAPL- 2084/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03- 04	BAIL-1
2/2025	06.03.2025	ABLAPL- 2086/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03- 04	
3/2025	06.03.2025	ABLAPL- 986/2025	SAROJ KUMAR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 04	

4/2025	06.03.2025	ABLAPL-2089/2025	P BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-2
5/2025	06.03.2025	ABLAPL-2091/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-03	
6/2025	06.03.2025	ABLAPL-1541/2025	SOMNATH BARDHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-2
7/2025	06.03.2025	ABLAPL-1724/2025	JYOTIRANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-2
8/2025	06.03.2025	ABLAPL-2010/2025	AK SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	
9/2025	06.03.2025	ABLAPL-1772/2025	JYOTIRANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	
10/2025	06.03.2025	ABLAPL-2011/2025	MK SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	
11/2025	06.03.2025	ABLAPL-1821/2025	JYOTIRANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	
12/2025	06.03.2025	ABLAPL-2013/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-2
13/2025	06.03.2025	ABLAPL-1853/2025	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-10	
14/2025	06.03.2025	ABLAPL-2057/2025	AK RANA	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	
15/2025	06.03.2025	ABLAPL-2041/2025	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-2
16/2025	06.03.2025	ABLAPL-2065/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-2
17/2025	06.03.2025	ABLAPL-2068/2025	R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-	BAIL-2

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8/2025	06.03.2025	ABLAPL-2077/2025	B P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-24	BAIL-1
9/2025	06.03.2025	ABLAPL-2069/2025	S NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	
0/2025	06.03.2025	ABLAPL-2079/2025	R K MANGARAJ	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	
1/2025	06.03.2025	ABLAPL-2022/2025	LD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	
2/2025	06.03.2025	FAO-272/2024	M MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	MISC. APPEAL SEC.
3/2025	06.03.2025	ABLAPL-2018/2025	MK SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-1
4/2025	06.03.2025	FAO-272/2024	M MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	MISC. APPEAL SEC.
5/2025	06.03.2025	ABLAPL-2021/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	
6/2025	06.03.2025	ABLAPL-2023/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	
7/2025	06.03.2025	FAO-269/2024	PRABASH CHANDRA PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	MISC. APPEAL SEC.
8/2025	06.03.2025	FAO-305/2024	A K BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	MISC. APPEAL SEC.
9/2025	06.03.2025	CRLMC-2152/2024	S K BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	
0/2025	06.03.2025	BLAPL-10605/2024	J KAMILA	C.O.	COURT NO. 15	Order Dtd. 2025-03-05	
1/2025	06.03.2025	ABLAPL-1963/2025	D. HAZRA	C.O.	COURT NO.	Order Dtd.	BAIL-2

					17	2025-03-04	
2/2025	06.03.2025	MACA-609/2022	M K PATI	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	MISC. APPEAL SEC.
4/2025	06.03.2025	FAO-35/2023	R K BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-04-16	MISC. APPEAL SEC.
6/2025	06.03.2025	WP (C) - 3148/2025	K K NATH	C.O.	COURT NO. 23	Order Dtd. 2025-03-05	WRIT BRANCH-
7/2025	06.03.2025	ABLAPL-1532/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	
8/2025	06.03.2025	WP (C) - 5423/2025	D SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03-24	WRIT BRANCH-
9/2025	06.03.2025	ABLAPL-1281/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-1
10/2025	06.03.2025	ABLAPL-2055/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-2
11/2025	06.03.2025	BLAPL-1613/2025	BRAJA KISHOR PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	
12/2025	06.03.2025	WP (C) - 5487/2025	D SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03-24	
13/2025	06.03.2025	ABLAPL-2066/2025	DEBASISH SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03-04	BAIL-2
14/2025	06.03.2025	ABLAPL-2083/2025	R B MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	BAIL-1
15/2025	06.03.2025	WP (C) - 5200/2025	RAMA KRISHNA BISOI	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
16/2025	06.03.2025	ABLAPL-2082/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 25	Order Dtd. 2025-03-04	BAIL-1
17/2025	06.03.2025	ABLAPL-	A. K. BEHERA	C.O.	COURT	Order	BAIL-1

		8562/2024			NO. 25	Dtd. 2025-03-04	
8/2025	06.03.2025	WP (C) - 5785/2025	L D PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-05	WRIT BRANCH-
9/2025	06.03.2025	ABLAPL- 11548/2024	RASHMI PRAVA DAS	C.O.	COURT NO. 25	Order Dtd. 2025-03-04	
10/2025	06.03.2025	WP (C) - 6352/2025	D K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-05	WRIT BRANCH-
11/2025	06.03.2025	WP (C) - 5926/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-05	WRIT BRANCH-
12/2025	06.03.2025	ABLAPL- 2088/2025	BISWARANJAN DALAI	C.O.	COURT NO. 25	Order Dtd. 2025-03-04	
13/2025	06.03.2025	WP (C) - 23710/2021	J DEHURY	C.O.	COURT NO. 25	Order Dtd. 2025-03-04	WRIT BRANCH-
14/2025	06.03.2025	BLAPL- 1476/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 25	Order Dtd. 2025-03-04	
15/2025	06.03.2025	BLAPL- 1488/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03-04	
16/2025	06.03.2025	WP (C) - 5783/2025	L D PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-05	WRIT BRANCH-
17/2025	06.03.2025	WP (C) - 28564/2024	C R KAR	C.O.	COURT NO. 25	Order Dtd. 2024-11-22	
18/2025	06.03.2025	ABLAPL- 2060/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-1
19/2025	06.03.2025	WP (C) - 6230/2025	P L MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	WRIT BRANCH-
20/2025	06.03.2025	BLAPL- 1484/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	

1/2025	06.03.2025	WP (C) - 5346/2025	H DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03- 05	WRIT BRANCH-
2/2025	06.03.2025	WP (C) - 5353/2025	SRIKANTA KUMAR NATH	C.O.	COURT NO. 17	Order Dtd. 2025-03- 04	WRIT BRANCH-
4/2025	06.03.2025	WP (C) - 2587/2025	KISHTISH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 29	WRIT BRANCH-
6/2025	06.03.2025	WP (C) - 6147/2025	GYANESWAR SATPATHY	C.O.	COURT NO. 25	Order Dtd. 2025-03- 05	WRIT BRANCH-
8/2025	06.03.2025	WPC (OAC) - 174/2019	P K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-02- 21	OA Bran
0/2025	06.03.2025	CONTC- 8130/2024	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03- 04	
2/2025	06.03.2025	CONTC- 7208/2024	A P SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03- 04	
4/2025	06.03.2025	CONTC- 7370/2024	A P SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03- 04	
6/2025	06.03.2025	CONTC- 7039/2024	M K PATI	C.O.	COURT NO. 25	Order Dtd. 2025-03- 04	
7/2025	06.03.2025	WP (C) - 10955/2019	K. PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 03	WRIT BRANCH-
8/2025	06.03.2025	CONTC- 6947/2024	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03- 05	
9/2025	06.03.2025	CONTC- 8183/2024	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 05	CONTEME
0/2025	06.03.2025	CONTC- 4148/2024	S R BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03- 05	CONTEME
1/2025	06.03.2025	CONTC- 4922/2024	S SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-	CONTEME

						05	
2/2025	06.03.2025	CONTC-4926/2024	S SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-05	
3/2025	06.03.2025	CONTC-5939/2024	J.K.KHANDAYATRAY, S.BEHERA, N.K.SETHI	C.O.	COURT NO. 25	Order Dtd. 2025-03-04	
4/2025	06.03.2025	CONTC-4939/2024	S SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-05	
5/2025	06.03.2025	CONTC-4376/2024	R RAJGURU	C.O.	COURT NO. 25	Order Dtd. 2025-03-05	
6/2025	06.03.2025	CONTC-7545/2024	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-03-05	
7/2025	06.03.2025	CONTC-7544/2024	KISHTISH	C.O.	COURT NO. 25	Order Dtd. 2025-03-05	
8/2025	06.03.2025	FAO-73/2022	M BASU	C.O.	COURT NO. 25	Order Dtd. 2025-02-28	MISC. APPEAL SEC.
9/2025	06.03.2025	FAO-508/2023	MONOMOY BASU	C.O.	COURT NO. 25	Order Dtd. 2025-02-28	MISC. APPEAL SEC.
10/2025	06.03.2025	WPC (OAC) - 4672/2016	U CHHOTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-02-28	OA Bran
11/2025	06.03.2025	WPC (OAC) - 4671/2016	U CHHOTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-02-28	OA Bran
15/2025	06.03.2025	BLAPL-1610/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2025-03-05	
16/2025	06.03.2025	BLAPL-1567/2025	H S PAIKRAY	C.O.	COURT NO. 25	Order Dtd. 2025-03-05	
17/2025	06.03.2025	BLAPL-1323/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02-24	
18/2025	06.03.2025	BLAPL-194/2025	S.SAHOO	C.O.	COURT NO. 3	Order Dtd.	BAIL-1

					OLD	2025-03-05	
1/2025	06.03.2025	WP (C) - 12490/2024	P.K.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-2)
3/2025	06.03.2025	WP (C) - 28866/2024	K. K. NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02-14	
4/2025	06.03.2025	BLAPL-9485/2024	K SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-05	BAIL-1
5/2025	06.03.2025	BLAPL-11074/2024	RK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-05	
6/2025	06.03.2025	BLAPL-9615/2024	HK DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-05	
7/2025	06.03.2025	BLAPL-1611/2025	HK DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-05	
8/2025	06.03.2025	BLAPL-925/2025	SS BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-04	BAIL-2
9/2025	06.03.2025	BLAPL-1570/2025	MK SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-05	BAIL-1
10/2025	06.03.2025	WP (C) - 8843/2022	R K SUTAR	C.O.	COURT NO. 3 OLD		WRIT BRANCH-
11/2025	06.03.2025	WP (C) - 12419/2024	R R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-05	WRIT BRANCH (DIVISION BENCH-2)
12/2025	06.03.2025	MATA-164/2023	R K SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-05	FIRST APPEAL
13/2025	06.03.2025	WP (C) - 6765/2018	B.R.SENAPATI	C.O.	COURT NO. 3 OLD	Judgement Dtd. 2025-03-04	WRIT BRANCH-
14/2025	06.03.2025	MATA-164/2023	P R NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-05	FIRST APPEAL
15/2025	06.03.2025	WP (C) - 9688/2016	D.BISWAL	C.O.	COURT NO. 3	Judgement Dtd.	WRIT BRANCH-

					OLD	2025-03-04	
6/2025	06.03.2025	WP (C) - 26681/2017	S. DAS	C.O.	COURT NO. 3 OLD	Judgement Dtd. 2025-03-04	WRIT BRANCH-
7/2025	06.03.2025	WP (C) - 18742/2021	P DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-05	WRIT BRANCH (DIVISI BENCH-1
9/2025	06.03.2025	MATA-309/2023	M/S B.N.MOHANTY, S. J. BISWAL, A.MOHANTY, R. RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-05	FIRST APPEAL
0/2025	06.03.2025	WP (C) - 27562/2021	B BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-04	WRIT BRANCH-
1/2025	06.03.2025	RSA-122/2024	R. K. BARIK	C.O.	COURT NO. 3 OLD	Judgement Dtd. 2025-03-04	SECOND APPEAL
3/2025	06.03.2025	WP (C) - 14967/2024	R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-04	WRIT BRANCH-
4/2025	06.03.2025	WP (C) - 6282/2025	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-05	WRIT BRANCH-
5/2025	06.03.2025	CRLMC-3159/2024	C. RANA	C.O.	COURT NO. 3 OLD	Judgement Dtd. 2025-03-04	
8/2025	06.03.2025	WP (C) - 6004/2012	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-04-21	WRIT BRANCH-
9/2025	06.03.2025	WP (C) - 5619/2025	D K PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025-05-01	WRIT BRANCH-
0/2025	06.03.2025	WP (C) - 5371/2025	G SUNDAR	C.O.	COURT NO. 21	Order Dtd. 2025-05-01	WRIT BRANCH-
1/2025	06.03.2025	WP (C) - 4904/2025	BHOJARAJ SETH	C.O.	COURT NO. 21	Order Dtd. 2025-03-05	WRIT BRANCH (DIVISI BENCH-1
2/2025	06.03.2025	WP (C) - 1764/2025	TAPAN KUMAR MANDAL	C.O.	COURT NO. 21	Order Dtd. 2025-03-05	WRIT BRANCH-
3/2025	06.03.2025	WP (C) -	TAPAN KUMAR MANDAL	C.O.	COURT	Order	WRIT

		1589/2025			NO. 21	Dtd. 2025-03-05	BRANCH-
4/2025	06.03.2025	WP (C) - 1585/2025	TAPAN KUMAR MANDAL	C.O.	COURT NO. 21	Order Dtd. 2025-03-05	
5/2025	06.03.2025	WP (C) - 1554/2025	TAPAN KUMAR MANDAL	C.O.	COURT NO. 21	Order Dtd. 2025-03-05	WRIT BRANCH-
6/2025	06.03.2025	WP (C) - 6339/2025	J P KAR	C.O.	COURT NO. 21	Order Dtd. 2025-03-05	
7/2025	06.03.2025	WP (C) - 1552/2025	TAPAN KUMAR MANDAL	C.O.	COURT NO. 21	Order Dtd. 2025-03-05	WRIT BRANCH (DIVISI BENCH-3
8/2025	06.03.2025	WP (C) - 1533/2025	TAPAN KUMAR MANDAL	C.O.	COURT NO. 21	Order Dtd. 2025-03-05	WRIT BRANCH-
9/2025	06.03.2025	WP (C) - 1415/2025	TAPAN KUMAR MANDAL	C.O.	COURT NO. 21	Order Dtd. 2025-03-05	WRIT BRANCH-
0/2025	06.03.2025	WP (C) - 1401/2025	TAPAN KUMAR MANDAL	C.O.	COURT NO. 21	Order Dtd. 2025-03-05	WRIT BRANCH-
1/2025	06.03.2025	WP (C) - 1324/2025	TAPAN KUMAR MANDAL	C.O.	COURT NO. 21	Order Dtd. 2025-03-05	WRIT BRANCH (DIVISI BENCH-3
2/2025	06.03.2025	WP (C) - 973/2025	TAPAN KUMAR MANDAL	C.O.	COURT NO. 21	Order Dtd. 2025-03-05	
3/2025	06.03.2025	BLAPL-1553/2025	RK BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-03-05	
5/2025	06.03.2025	WP (C) - 15593/2024	MR.BIBEKANANDA NAYAK,M/S.SADAYA LAXMI PATNAIK,DEBAJANI DAS	C.O.	COURT NO. 6	Order Dtd. 2025-01-10	WRIT BRANCH-
6/2025	06.03.2025	BLAPL-898/2025	PK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	
7/2025	06.03.2025	WP (C) - 959/2025	TAPAN KUMAR MANDAL	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	WRIT BRANCH (DIVISI BENCH-3

8/2025	06.03.2025	BLAPL-1557/2025	LK NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	
9/2025	06.03.2025	WP (C) - 948/2025	TAPAN KUMAR MANDAL	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	WRIT BRANCH-
10/2025	06.03.2025	BLAPL-1559/2025	C SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	BAIL-2
11/2025	06.03.2025	BLAPL-1558/2025	KK NATH	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	
12/2025	06.03.2025	WP (C) - 813/2025	TAPAN KUMAR MANDAL	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	
13/2025	06.03.2025	BLAPL-613/2025	DP DASH	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	
14/2025	06.03.2025	WP (C) - 683/2025	TAPAN KUMAR MANDAL	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	WRIT BRANCH-
16/2025	06.03.2025	BLAPL-1552/2025	DP DASH	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	
17/2025	06.03.2025	CRP-5/2025	A K JATI	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	
18/2025	06.03.2025	WP (C) - 4791/2025	P C DAS	C.O.	COURT NO. 1	Order Dtd. 2025-04-03	WRIT BRANCH (DIVISI BENCH-1
20/2025	06.03.2025	WP (C) - 4795/2025	P C DAS	C.O.	COURT NO. 1	Order Dtd. 2025-04-03	WRIT BRANCH-
21/2025	06.03.2025	GUAP-8/2024	A K SETHI	C.O.	COURT NO. 20	Order Dtd. 2025-04-10	FIRST APPEAL
22/2025	06.03.2025	ARBP-2/2025	M NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-03-05	M.J.C.
23/2025	06.03.2025	RPFAM-211/2019	M/S.AJAYA KU.PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2025-04-	FIRST APPEAL

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4/2025	06.03.2025	ARBP-91/2024	KANTHAMANI SAHOO	C.O.	COURT NO. 7	Order Dtd. 2025-03-05	
5/2025	06.03.2025	WP (C) - 6645/2025	ATMAJIT MANMITH DAS	C.O.	COURT NO. 7	Order Dtd. 2025-03-06	
7/2025	06.03.2025	WP (C) - 17484/2024	K C PANDA	C.O.	COURT NO. 7	Order Dtd. 2025-03-05	
9/2025	06.03.2025	WP (C) - 6645/2025	ATMAJIT MANMITH DAS	C.O.	COURT NO. 7	Order Dtd. 2025-03-06	
0/2025	06.03.2025	WP (C) - 25326/2024	U P BAG	C.O.	COURT NO. 7	Order Dtd. 2025-03-05	
1/2025	06.03.2025	RSA-329/2019	D K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2025-02-21	SECOND APPEAL
2/2025	06.03.2025	RPFAM-211/2019	A K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2025-04-17	FIRST APPEAL
5/2025	06.03.2025	WP (C) - 3633/2025	RANJIT MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2025-03-05	WRIT BRANCH-
6/2025	06.03.2025	WP (C) - 3665/2025	MOTILAL MISHRA	C.O.	COURT NO. 7	Order Dtd. 2025-03-05	WRIT BRANCH-
7/2025	06.03.2025	WP (C) - 5057/2025	P N NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISI BENCH-3
9/2025	06.03.2025	WP (C) - 6304/2025	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-03-05	WRIT BRANCH-
0/2025	06.03.2025	WP (C) - 6325/2025	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-03-05	WRIT BRANCH-
1/2025	06.03.2025	WP (C) - 5970/2025	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-03-05	WRIT BRANCH-
2/2025	06.03.2025	WP (C) - 6208/2025	M R SAHOO	C.O.	COURT NO. 1	Order Dtd.	WRIT BRANCH

						2025-03-04	(DIVISIONAL BENCH-2)
3/2025	06.03.2025	WP (C) - 6371/2025	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-03-05	WRIT BRANCH-
4/2025	06.03.2025	ABLAPL-2112/2025	GYANA RANJAN DHAL	C.O.	COURT NO. 1	Order Dtd. 2025-03-05	
5/2025	06.03.2025	WP (C) - 5534/2025	M D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-03-05	WRIT BRANCH-
6/2025	06.03.2025	WP (C) - 5127/2025	S K BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-03-05	
7/2025	06.03.2025	WP (C) - 5703/2025	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-03-04	WRIT BRANCH (DIVISIONAL BENCH-1)
8/2025	06.03.2025	CRLA-222/2025	SUBRATA PANDA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	
9/2025	06.03.2025	WP (C) - 18247/2024	LAXMIDHAR DASH	C.O.	COURT NO. 5	Order Dtd. 2025-02-28	
10/2025	06.03.2025	WP (C) - 30600/2024	A K BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-04-17	WRIT BRANCH (DIVISIONAL BENCH-3)
11/2025	06.03.2025	CRLA-1281/2024	P K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-03-04	
12/2025	06.03.2025	CRLA-1130/2024	AKSHAYA KU BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-05	
13/2025	06.03.2025	WP (C) - 6334/2025	D P DASH	C.O.	COURT NO. 6	Order Dtd. 2025-03-17	WRIT BRANCH (DIVISIONAL BENCH-2)
14/2025	06.03.2025	WP (C) - 6038/2025	H K MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2025-03-10	
15/2025	06.03.2025	WP (C) - 6310/2025	GYANA RANJAN PATRA	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	WRIT BRANCH-
16/2025	06.03.2025	WP (C) -	GANESH CHANDRA JENA	C.O.	COURT	Order	WRIT

		5472/2025			NO. 6	Dtd. 2025-03-20	BRANCH-
7/2025	06.03.2025	CRLMC-3471/2024	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	
8/2025	06.03.2025	CRLMC-4468/2024	C R KAR	C.O.	COURT NO. 15	Order Dtd. 2025-03-25	
9/2025	06.03.2025	CRLMC-333/2025	RANJAN DAS	C.O.	COURT NO. 15	Order Dtd. 2025-04-11	
0/2025	06.03.2025	CRLMC-869/2025	GYANA RANJAN PATRA	C.O.	COURT NO. 15	Order Dtd. 2025-03-04	
1/2025	06.03.2025	CRLMC-886/2025	A K DAS	C.O.	COURT NO. 15	Order Dtd. 2025-04-22	
2/2025	06.03.2025	WP (C) - 5261/2025	P C DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-04	WRIT BRANCH-
3/2025	06.03.2025	WP (C) - 3988/2025	PRAHALLAD CH DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-04	WRIT BRANCH-
8/2025	06.03.2025	BLAPL-1568/2025	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-03-05	
0/2025	06.03.2025	WP (C) - 1253/2025	P. K. BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-03-18	
1/2025	06.03.2025	BLAPL-10057/2024	P. K. BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-03-05	
2/2025	06.03.2025	WP (C) - 6037/2025	G. JAYSINGH	C.O.	COURT NO. 20	Order Dtd. 2025-03-05	WRIT BRANCH-
3/2025	06.03.2025	BLAPL-1257/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 20	Order Dtd. 2025-03-05	
5/2025	06.03.2025	WP (C) - 6337/2025	T. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-03-05	WRIT BRANCH-

6/2025	06.03.2025	MATA-91/2025	S. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-06-25	
8/2025	06.03.2025	RSA-463/2024	S. DASH	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	
9/2025	06.03.2025	WP (C) - 5647/2025	M. R. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISI BENCH-1
1/2025	06.03.2025	WP (C) - 27920/2024	P. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-02-14	
2/2025	06.03.2025	WP (C) - 30102/2024	K. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	WRIT BRANCH (DIVISI BENCH-1
3/2025	06.03.2025	ARBP-2/2025	A. K. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	M.J.C.
4/2025	06.03.2025	WP (C) - 3665/2025	B. K. PARDHI	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	WRIT BRANCH-
6/2025	06.03.2025	BLAPL-1584/2025	BB MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	
7/2025	06.03.2025	BLAPL-1593/2025	BB MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	BAIL-2
8/2025	06.03.2025	BLAPL-1592/2025	SK SAHU	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	
9/2025	06.03.2025	BLAPL-1585/2025	LK NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	
10/2025	06.03.2025	BLAPL-1582/2025	M MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	BAIL-1
11/2025	06.03.2025	BLAPL-1590/2025	TK JENA	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	
12/2025	06.03.2025	BLAPL-1591/2025	SK SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2025-03-	BAIL-1

						05	
3/2025	06.03.2025	BLAPL-9625/2024	P PARIDA	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	
4/2025	06.03.2025	BLAPL-574/2025	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	
7/2025	06.03.2025	ABLAPL-1688/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-2
8/2025	06.03.2025	WP(C) - 6361/2025	B. R. SETH	C.O.	COURT NO. 6	Order Dtd. 2025-03-19	WRIT BRANCH (DIVISION) BENCH-2
9/2025	06.03.2025	ABLAPL-2078/2025	JR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-2
10/2025	06.03.2025	BLAPL-12561/2024	MR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	
11/2025	06.03.2025	BLAPL-1606/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	BAIL-1
12/2025	06.03.2025	BLAPL-1597/2025	M NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	
13/2025	06.03.2025	BLAPL-1602/2025	MK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	BAIL-1
14/2025	06.03.2025	BLAPL-1603/2025	PK JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	
15/2025	06.03.2025	BLAPL-1604/2025	KC PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	BAIL-2
16/2025	06.03.2025	BLAPL-1594/2025	KK NATH	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	
18/2025	06.03.2025	BLAPL-10062/2024	P. K. DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	
20/2025	06.03.2025	WP(C) - 30976/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd.	WRIT BRANCH-

						2025-03-05	
4/2025	06.03.2025	WP (C) - 14680/2013	PRAHALLAD CHANDRA DAS	GENERAL		Judgement Dtd. 2025-03-04	WRIT BRANCH-
6/2025	06.03.2025	WP (C) - 31105/2024	ABHILASH MISHRA	GENERAL		Entire Document	
7/2025	06.03.2025	BLAPL-921/2025	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2025-03-04	
0/2025	06.03.2025	BLAPL-1489/2025	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2025-03-04	
1/2025	06.03.2025	BLAPL-1565/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-03-05	BAIL-1
2/2025	06.03.2025	WP (C) - 4396/2025	SRITAM KUMAR MOHAPATRA	GENERAL		Order Dtd. 2025-03-05	WRIT BRANCH-
3/2025	06.03.2025	BLAPL-921/2025	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2025-03-04	
4/2025	06.03.2025	BLAPL-1397/2025	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2025-02-25	
5/2025	06.03.2025	WP (C) - 5937/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-03-04	
6/2025	06.03.2025	WP (C) - 2033/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-03-03	
7/2025	06.03.2025	WP (C) - 5085/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-03-05	WRIT BRANCH-
9/2025	06.03.2025	ABLAPL-12078/2024	JAGADIP SAHOO	GENERAL		Order Dtd. 2024-11-05	
0/2025	06.03.2025	ABLAPL-12078/2024	JAGADIP SAHOO	GENERAL		Order Dtd. 2024-12-24	
1/2025	06.03.2025	WP (C) - 5770/2025	MANAS RANJAN SAHOO	GENERAL		Order Dtd.	

						2025-03-03	
9/2025	06.03.2025	WP (C) - 4932/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03-03	WRIT BRANCH-
5/2025	06.03.2025	CRLMC-3159/2024	SURESH KUMAR MISHRA	GENERAL		Judgement Dtd. 2025-03-04	
6/2025	06.03.2025	BLAPL-9917/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-03-05	BAIL-1
8/2025	06.03.2025	WP (C) - 4691/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03-03	WRIT BRANCH-
0/2025	06.03.2025	ABLAPL-14448/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-03-05	
7/2025	06.03.2025	WP (C) - 5356/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-07	WRIT BRANCH-
6/2025	06.03.2025	WP (C) - 5357/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-07	WRIT BRANCH-
2/2025	06.03.2025	WP (C) - 5359/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-07	WRIT BRANCH-
3/2025	06.03.2025	WP (C) - 21887/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-
4/2025	06.03.2025	WP (C) - 12058/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-16	WRIT BRANCH-
5/2025	06.03.2025	WP (C) - 4296/2025	MANAS PATI	GENERAL		Order Dtd. 2025-03-05	WRIT BRANCH-
6/2025	06.03.2025	WP (C) - 6105/2025	APARESH BHOI	GENERAL		Entire Brief	WRIT BRANCH-
7/2025	06.03.2025	WP (C) - 11600/2024	MANAS PATI	GENERAL		Order Dtd. 2025-03-05	WRIT BRANCH-
9/2025	06.03.2025	WP (C) - 11599/2024	MANAS PATI	GENERAL		Order Dtd.	WRIT BRANCH-

						2025-03-05	
3/2025	06.03.2025	WP (C) - 11584/2024	MANAS PATI	GENERAL		Order Dtd. 2025-03-05	WRIT BRANCH-
5/2025	06.03.2025	WP (C) - 11571/2024	MANAS PATI	GENERAL		Order Dtd. 2025-03-05	WRIT BRANCH-
6/2025	06.03.2025	ABLAPL-14595/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-03-05	
7/2025	06.03.2025	WP (C) - 5547/2025	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-
1/2025	06.03.2025	ABLAPL-10624/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-03-05	
8/2025	06.03.2025	CRLA-291/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-03-06	
3/2025	06.03.2025	WP (C) - 8376/2022	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-
2/2025	06.03.2025	BLAPL-730/2025	CLARA D SOUZA	GENERAL		Order Dtd. 2025-03-04	
3/2025	06.03.2025	BLAPL-720/2025	CLARA D SOUZA	GENERAL		Order Dtd. 2025-03-04	BAIL-2
4/2025	06.03.2025	WP (C) - 9577/2023	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-
9/2025	06.03.2025	WA-77/2016	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT APPEAL
0/2025	06.03.2025	WP (C) - 4680/2025	JEET SWARUP SAMAL	GENERAL		Order Dtd. 2025-02-24	WRIT BRANCH (DIVISI BENCH-3
2/2025	06.03.2025	WP (C) - 18598/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-01-11	WRIT BRANCH (DIVISI BENCH)
8/2025	06.03.2025	WP (C) - 7993/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-01-11	WRIT BRANCH (DIVISI BENCH)
2/2025	06.03.2025	WP (C) -	MANOJ KUMAR RANA	GENERAL		Order	WRIT

		7990/2018				Dtd. 2021-01-11	BRANCH (DIVISI BENCH)
4/2025	06.03.2025	WP (C) - 11821/2010	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	
5/2025	06.03.2025	WP (C) - 19169/2015	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	
9/2025	06.03.2025	BLAPL- 906/2025	PREETAM MISHRA	GENERAL		Order Dtd. 2025-03-05	BAIL-2
6/2025	06.03.2025	WP (C) - 4805/2014	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	
4/2025	06.03.2025	WP (C) - 4609/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03-03	
7/2025	06.03.2025	WP (C) - 4349/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03-03	WRIT BRANCH-
0/2025	06.03.2025	WP (C) - 4551/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03-03	WRIT BRANCH (DIVISI BENCH-1
5/2025	06.03.2025	TRPCRL- 61/2024	JEET SWARUP SAMAL	GENERAL		Order Dtd. 2025-03-06	
6/2025	06.03.2025	BLAPL- 1524/2025	BASUDEV BARIK	GENERAL		Order Dtd. 2025-03-04	
7/2025	06.03.2025	RVWPET- 399/2019	DUSMANT KUMAR NAIK	GENERAL		Petition	CIVIL REVISIO
5/2025	06.03.2025	RSA- 329/2019	D K MOHANTY	GENERAL			SECOND APPEAL
2/2025	06.03.2025	WP (C) - 2886/2017	J C BARAL	GENERAL			
3/2025	06.03.2025	WP (C) - 7990/2018	B N SARANGI	GENERAL			WRIT BRANCH (DIVISI BENCH)
4/2025	06.03.2025	WP (C) - 7993/2018	B N SARANGI	GENERAL			WRIT BRANCH (DIVISI BENCH)
6/2025	06.03.2025	WP (C) - 27934/2023	G JAYSINGH	GENERAL			WRIT BRANCH (DIVISI BENCH-3

0/2025	06.03.2025	WP (C) - 24772/2023	P K DAS	GENERAL			WRIT BRANCH (DIVISI BENCH-2
1/2025	06.03.2025	WP (C) - 18598/2020	B N SARANGI	GENERAL			WRIT BRANCH (DIVISI BENCH)
7/2025	06.03.2025	WP (C) - 27597/2023	BIJULI TELAM	GENERAL			WRIT BRANCH-
9/2025	06.03.2025	CONTC- 7116/2024	B.CHANDRA RAO	GENERAL			
1/2025	06.03.2025	CONTC- 5904/2024	A SAHOO	GENERAL			CONTEME
2/2025	06.03.2025	TRP (C) - 61/2024	DR.PRATIK SWAIN	GENERAL			M. J. C.
3/2025	06.03.2025	CONTC- 4794/2024	A SAHOO	GENERAL			
4/2025	06.03.2025	WP (C) - 23035/2017	DR.BALARAM PANDA	GENERAL			WRIT BRANCH-
7/2025	06.03.2025	WP (C) - 3169/2021	A SAHOO	GENERAL			WRIT BRANCH-
9/2025	06.03.2025	WP (C) - 4765/2025	A SAHOO	GENERAL			WRIT BRANCH-
0/2025	06.03.2025	WP (C) - 129/2024	R MANGARAJ	GENERAL			WRIT BRANCH-
3/2025	06.03.2025	WP (C) - 18162/2023	S K BEHERA	GENERAL			WRIT BRANCH (DIVISI BENCH-2
4/2025	06.03.2025	WP (C) - 7169/2023	S K BEHERA	GENERAL			WRIT BRANCH (DIVISI BENCH-3
6/2025	06.03.2025	BLAPL- 1383/2025	P K BEHERA	GENERAL			
8/2025	06.03.2025	CONTC- 6243/2024	C	GENERAL			
9/2025	06.03.2025	FA- 280/1989	J P KAR	GENERAL			
2/2025	06.03.2025	CRP- 38/2023	M NAYAK	GENERAL			CIVIL REVISIO
3/2025	06.03.2025	MA- 414/2002	J PRADHAN	GENERAL			MISC. APPEAL SEC.

4/2025	06.03.2025	RVWPET-205/2017	S K PADHI	GENERAL			CIVIL REVISIO
6/2025	06.03.2025	FA-236/1999	T K MOHANTY	GENERAL			FIRST APPEAL
7/2025	06.03.2025	MACA-570/2024	J PARIDA	GENERAL			MISC. APPEAL SEC.
2/2025	06.03.2025	MACA-29/2025	I C SAHU	GENERAL			
3/2025	06.03.2025	MACA-30/2025	I C SAHU	GENERAL			MISC. APPEAL SEC.
5/2025	06.03.2025	WP (C) - 4752/2025	S K PARIDA	GENERAL			WRIT BRANCH-
7/2025	06.03.2025	WP (C) - 4750/2025	S K PARIDA	GENERAL			WRIT BRANCH-
9/2025	06.03.2025	WP (C) - 2831/2016	S K MOHANTY	GENERAL			
3/2025	06.03.2025	WPC (OA) - 365/2018	B SWAIN	GENERAL			OA Bran
6/2025	06.03.2025	CRLMC-861/2025	J SAHOO	GENERAL			
7/2025	06.03.2025	CRLMC-859/2025	J SAHOO	GENERAL			
9/2025	06.03.2025	ABLAPL-973/2025	B DAS	GENERAL			BAIL-2
1/2025	06.03.2025	WP (C) - 9853/2024	A K BEHERA	GENERAL			WRIT BRANCH-
2/2025	06.03.2025	WP (C) - 12490/2024	P K DASH	GENERAL			WRIT BRANCH (DIVISI BENCH-2
7/2025	06.03.2025	SA-79/1999	L RAY	GENERAL			SECOND APPEAL
2/2025	06.03.2025	MACA-510/2023	I C SAHU	GENERAL			MISC. APPEAL SEC.
7/2025	06.03.2025	CRLREV-438/2002	H K PATRA	GENERAL			
9/2025	06.03.2025	WP (C) - 15439/2013	S K LENKA	GENERAL			WRIT BRANCH (DIVISI BENCH)
1/2025	06.03.2025	WP (C) - 15983/2021	S K LENKA	GENERAL			WRIT BRANCH-
2/2025	06.03.2025	WP (C) - 6603/2024	D PARIDA	GENERAL			WRIT BRANCH-

4/2025	06.03.2025	CRLMC-467/2025	N BISWAL	GENERAL			CRIMINA MISC
5/2025	06.03.2025	ABLAPL-8258/2023	A. SAHOO	GENERAL		Order Dtd. 2023-11- 02	BAIL-1
7/2025	06.03.2025	ABLAPL-10020/2024	S K BEHERA	GENERAL			
9/2025	06.03.2025	CONTC-8076/2024	P K JENA	GENERAL			
0/2025	06.03.2025	WP (C) - 7873/2004	P K LENKA	GENERAL			
2/2025	06.03.2025	CRLMC-4226/2024	N SAHOO	GENERAL			
4/2025	06.03.2025	WP (C) - 11959/2024	L K MOHANTY	GENERAL			WRIT BRANCH-
9/2025	06.03.2025	WP (C) - 31803/2023	K MOHANTY	GENERAL			WRIT BRANCH-
1/2025	06.03.2025	BLAPL-1555/2025	B SINGH	GENERAL			
4/2025	06.03.2025	ABLAPL-9561/2024	D MISHRA	GENERAL			
6/2025	06.03.2025	ABLAPL-14423/2024	D MISHRA	GENERAL			BAIL-2
8/2025	06.03.2025	BLAPL-1369/2025	S MISHRA	GENERAL			
9/2025	06.03.2025	CRLA-662/2024	D P DASH	GENERAL			CRIMINA APPEAL
5/2025	06.03.2025	RSA-262/2012	G SAHOO	GENERAL			
1/2025	06.03.2025	SA-335/1982	A K PANDA	GENERAL			
3/2025	06.03.2025	WP (C) - 6293/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03- 05	WRIT BRANCH-
5/2025	06.03.2025	ABLAPL-14290/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2024-12- 23	BAIL-2
5/2025	06.03.2025	ABLAPL-2027/2025	P. R. SWAIN	GENERAL		Order Dtd. 2025-03- 04	
7/2025	06.03.2025	WP (C) - 6545/2025	B. N. SHADHANGI	GENERAL		Order Dtd.	WRIT BRANCH-

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9/2025	06.03.2025	ABLAPL-9657/2024	S. R. PANI	GENERAL		Order Dtd. 2025-03-05	
1/2025	06.03.2025	BLAPL-1478/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03-05	BAIL-1
3/2025	06.03.2025	ABLAPL-14558/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03-05	
5/2025	06.03.2025	WP (C) - 5306/2024	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2024-12-03	WRIT BRANCH-
6/2025	06.03.2025	CRLMC-781/2018	B BEHERA	GENERAL			CRIMINA MISC
7/2025	06.03.2025	WP (C) - 4080/2025	B BEHERA	GENERAL		Order Dtd. 2025-02-17	WRIT BRANCH-
8/2025	06.03.2025	FA-83/1980	B MAHAPATRA	GENERAL			
3/2025	06.03.2025	WP (C) - 26697/2024	B. K. SWAIN	GENERAL		Order Dtd. 2025-02-04	
4/2025	06.03.2025	WP (C) - 26073/2024	B. K. SWAIN	GENERAL		Order Dtd. 2025-02-17	
8/2025	06.03.2025	ARBP-39/2022	ULLAS	GENERAL			
4/2025	06.03.2025	MACA-943/2024	U DAS	GENERAL		Order Dtd. 2025-02-20	
5/2025	06.03.2025	FAO-430/2024	U DAS	GENERAL		Order Dtd. 2025-02-20	
6/2025	06.03.2025	MACA-482/2024	U DAS	GENERAL		Order Dtd. 2025-02-24	MISC. APPEAL SEC.
7/2025	06.03.2025	BLAPL-1578/2025	JADUNATH PRADHAN	GENERAL		Order Dtd. 2025-03-05	
9/2025	06.03.2025	BLAPL-	S. SAHOO	GENERAL		Order	

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5/2025	06.03.2025	CRLREV- 131/1972	BANSIDAHAR MOHAPATRA	GENERAL		Judgement Dtd. 9999-12- 31	

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